

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 574
TO BE ANSWERED ON 25th JUNE, 2019

PROCUREMENT OF FOODGRAINS

574. SHRI D.K. SURESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the targets fixed and achieved for procurement of foodgrains during each of the last three years and the current year along with the quantum of foodgrains procured by the private traders during the said period, State-wise;
- (b) whether the Government has decided to procure foodgrains at market rates for the Public Distribution System (PDS); (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government had prepared any policy for buying foodgrains for the PDS at market rates in order to meet the shortfall; and
- (e) if so, the details thereof and the steps taken to ensure remunerative price to the farmers for their products?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAMVILAS PASWAN)

(a): The Department of Food & Public Distribution is responsible for extending price support to paddy and wheat through the Food Corporation of India (FCI) and State Agencies across the country. The procurement policy is open ended. Under this policy, wheat and paddy offered by farmers, within the stipulated period & conforming to the specifications prescribed by Government of India, are purchased at Minimum Support Price (MSP) by the State Government agencies including Food Corporation of India (FCI) for Central Pool. However, if producer/farmer gets better price in comparison to MSP, they are free to sell their produce in open market i.e. to private trader/ anyone. The objective of foodgrains procurement by Government agencies is to ensure that farmers get remunerative prices for their produce and do not have to resort to distress sale. It aims to service the NFSA and other welfare schemes of the Government so that subsidised foodgrains are supplied to the poor and needy, and to build up buffer stocks of foodgrains to ensure foodgrain security. There is sufficient stock of Central Pool to meet the requirement of PDS.

State-wise, estimate and procurement of Rice and Wheat during each of the last three years and the current year is enclosed as Annexure-I & II respectively.

(b): No.

(c): Does not arise in view of (b) above.

(d): No.

(e): The following steps are taken to ensure that farmers get remunerative price for wheat and paddy:

i) Before the onset of each marketing season, Department of Food and Public Distribution, Government of India (GOI) holds a consultative meeting with the officials of Food Corporation of India (FCI), State Governments and others to make an assessment of availability of wheat and paddy/rice for procurement at MSP based on the prospects of production and market situation.

ii) Minimum Support Price (MSP) operations are given wide publicity through pamphlets, banners, sign boards radio, TV and advertisements through print & electronic media.

iii) Farmers are made aware of the quality specifications and purchase system, etc. to facilitate the farmers to bring their produce conforming to the specifications.

iv) Payment for the wheat and paddy procured from farmers is either made directly to the farmers or through arthias/co-operative societies as per prevailing system of the State. Payment to farmers are also made through A/c payee cheque/electronic mode.

v) Procurement centres are opened by respective State Government Agencies/ Food Corporation of India (FCI), taking into account the production, marketable surplus, convenience of farmers and availability of other logistics / infrastructure such as storage and transportation, etc. Large number of temporary purchase centres, in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of the farmers.

vi) FCI and many of the States have developed online procurement systems. Through online systems, farmers get latest/updated information regarding MSP declared, nearest purchase centre, date on which the farmer has to bring his produce to the purchase centre etc.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.574 DUE FOR ANSWERED ON 25th JUNE, 2019 IN THE LOK SABHA.

Estimate and Procurement of Rice

Figures in LMT

(As on 19.06.2019)

S. No.	STATES/ UTs	KMS 2015-16		KMS 2016-17		KMS 2017-18		KMS 2018-19	
		Estimate	Procurement	Estimate	Procurement	Estimate	Procurement	Estimate	Procurement#
1	A.P.	36.70	43.36	42.00	37.24	43.00	40.00	52.54	43.66
2	Telangana	24.30	15.79	30.00	35.96	34.00	36.18	45.00	51.84
3	Assam	0.50	0.42	1.00	0.46	1.09	0.35	1.00	0.72
4	Bihar	20.00	12.25	20.00	12.34	12.00	7.93	8.00	9.49
5	Chattisgarh	36.00	34.42	35.00	40.22	48.00	32.55	40.00	40.80
6	Gujarat	-	0.01	0.00	0.01	0.00	0.00	0.00	0.09
7	H.P.	-	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Haryana	23.45	28.61	29.00	35.83	30.00	39.92	39.75	39.41
9	Jharkhand	3.00	2.06	2.72	1.39	2.50	1.43	2.50	1.53
10	J&K	-	0.07	0.00	0.08	0.00	0.13	0.00	0.09
11	Karnataka	0.95	0.55	0.50	0.00	1.00	0.00	2.00	0.00
12	Kerala	3.70	3.82	2.22	3.08	2.32	3.29	3.70	4.63
13	M.P.	10.50	8.49	9.00	13.14	13.00	10.96	13.00	13.95
14	Maharashtra	2.10	2.30	3.25	3.09	4.34	1.79	5.50	5.01
15	Odisha	36.00	33.69	31.00	36.30	37.00	32.87	37.00	41.58
16	Punjab	82.00	93.50	94.50	110.52	115.00	118.33	114.00	113.34
17	Rajasthan	-	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18	NEF (Tripura)	-	-	-	-	-	-	-	0.07
19	Tamilnadu	13.50	11.92	15.00	1.44	15.00	10.11	14.80	11.85
20	U.P.	27.50	29.10	33.50	23.54	37.00	28.75	33.00	32.33
21	Uttrakhand	4.70	5.98	6.00	7.06	7.00	0.38	5.00	4.62
22	WB	24.80	15.68	25.00	19.23	27.00	16.73	31.00*	17.13
23	Others	0.30	0.16	0.31	0.13	0.75	0.14	0.25	0.13
Total		350.00	342.18	380.00	381.06	430.00	381.84	448.04	432.27

#KMS 2018-19 is in progress.

* Govt. of India has fixed a target of 23 LMT Rice for Kharif Crop and 8 LMT Rice for Rabi Crop. Out of 8 LMT target for Rabi Crop, 3 LMT is for Central Pool and 5 LMT for State Pool.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.574 DUE FOR ANSWERED ON 25th JUNE, 2019 IN THE LOK SABHA.

Estimate and procurement of Wheat

Figures in LMT

(As on 19.06.2019)

S. N.	STATES/ UTs	RMS 2016-17		RMS 2017-18		RMS 2018-19		RMS 2019-20	
		Estimate	Procurement	Estimate	Procurement	Estimate	Procurement	Estimate	Procurement#
1	AP	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Assam	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3	Bihar	7.00	0.00	5.00	0.00	2.00	0.18	2.00	0.03
4	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	Gujarat	0.85	0.00	0.50	0.07	0.50	0.37	0.50	0.05
6	Haryana	65.00	67.52	75.00	74.32	74.00	87.84	85.00	93.20
7	H.P.	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.01
8	J&K	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Karnataka	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	M.P.	68.00	39.92	85.00	67.25	67.00	73.13	75.00	67.25
12	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
13	Orissa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
14	Punjab	110.00	106.49	115.00	117.06	119.00	126.92	125.00	129.12
15	Rajasthan	18.00	7.62	17.50	12.45	16.00	15.32	17.00	14.02
16	UP	35.00	7.97	30.00	36.99	40.00	52.94	50.00	36.39
17	Uttrakhand	1.00	0.02	1.50	0.02	1.00	1.10	2.00	0.42
18	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19	Others	0.15	0.07	0.50	0.08	0.50	0.14	0.50	0.13
TOTAL		305.00	229.61	330.00	308.24	320.00	357.95	357.00	340.62

Procurement during RMS 2019-20 is under progress.
